

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 66
TO BE ANSWERED ON DECEMBER 04, 2023
TARGET OF PUCCA HOUSES UNDER PMAY-U

NO. 66. SHRI PRAMOD TIWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has achieved the target to construct pucca houses in all urban areas under Pradhan Mantri Awas Yojana and if so, the details thereof and if not, the reasons therefor;
- (b) the number of pucca houses constructed in the last three years;
- (c) the details thereof, year-wise and State-wise; and
- (d) the measures being taken by Government to complete the overall target of constructing pucca houses in urban areas?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (d) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 by giving Central assistance to implementing agencies through States/Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/ UTs, as on 20.11.2023, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.42 lakh have been grounded for construction; of which 78.15 lakh have been completed and delivered to beneficiaries. State/UT - wise details of number of houses constructed during each of last three years under PMAY-U are at Annexure.

The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC).

The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period as per Detailed Project Reports.

State/UT-wise and year-wise details of houses constructed during each of last three years (2020-23) under PMAY-U

Sl. No.	Name of the State/ UT	Houses Constructed (Nos)		
		FY 2020-21	FY 2021-22	FY 2022-23
1	Andhra Pradesh	98,019	63,790	2,60,546
2	Bihar	23,596	13,026	22,692
3	Chhattisgarh	48,431	13,673	35,930
4	Goa	1,577	309	331
5	Gujarat	1,64,684	1,63,938	1,64,514
6	Haryana	18,873	6,977	13,562
7	Himachal Pradesh	1,877	1,682	2,155
8	Jharkhand	24,026	10,864	15,838
9	Karnataka	66,755	26,780	42,316
10	Kerala	22,860	8,122	14,743
11	Madhya Pradesh	1,09,103	62,206	1,75,157
12	Maharashtra	1,54,420	1,90,671	1,81,440
13	Odisha	25,929	10,350	27,574
14	Punjab	16,298	10,328	23,131
15	Rajasthan	43,035	32,100	35,518
16	Tamil Nadu	1,21,138	51,884	84,300
17	Telangana	88,530	23,262	14,568
18	Uttar Pradesh	2,99,074	2,79,175	2,06,476
19	Uttarakhand	5,114	5,489	4,329
20	West Bengal	75,951	23,706	81,647
Sub- total (States) :-		14,09,290	9,98,332	14,06,767
21	Arunachal Pradesh	1,222	556	3,193
22	Assam	10,241	15,682	36,483
23	Manipur	1,580	430	5,690
24	Meghalaya	57	265	430
25	Mizoram	1,394	1,026	1,518
26	Nagaland	1,552	2,882	6,427
27	Sikkim	97	37	26
28	Tripura	10,281	3,958	7,369
Sub- total (N.E. States) :-		26,424	24,836	61,136
29	A&N Island (UT)	23	1	3
30	Chandigarh (UT)	406	141	128
31	DNH & DD (UT)	1,810	1,193	2,325
32	Delhi (UT)	6,271	1,807	2,669
33	J&K (UT)	3,643	3,828	6,622
34	Ladakh (UT)	96	132	106
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	2,193	1,073	2,032
Sub- total (UT): -		14,442	8,175	13,885
Grand Total :-		14,50,156	10,31,343	14,81,788